

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †304
TO BE ANSWERED ON 18.12.2017

FINANCIAL ASSISTANCE TO NGOs FOR TRIBAL WELFARE

†304. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of financial assistance provided to NGOs/voluntary organizations by the Government for the welfare of tribals in the country during each year of the last three years and the current year, State/UT-wise;

(b) whether the cases of misappropriation of such funds by the non-governmental organizations or voluntary organizations have come to the notice of the Government and if so, the details thereof, State/UT-wise and the action taken by the Government against such organizations; and

(c) the steps taken/being taken to ensure appropriate utilization of such funds by the above organizations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): The details, State-wise, of financial assistance provided by the Ministry of Tribal Affairs to NGOs/VOs working for the welfare of tribals in the country during the last three years and the current financial year under the schemes being implemented by the Ministry are annexed.

(b): No such instance of misappropriation of funds by NGOs has come to the notice of the Ministry.

(c): To ensure proper utilization of funds by the NGOs / VOs, the projects/schemes, are monitored through:

- i. Mandatory annual inspection by District Authorities.
- ii. Scrutiny of proposals by multidisciplinary State Level Committee every Year.
- iii. Mandatory submission of Audited statements of accounts as well as Utilization Certificate pertaining to the releases.
- iv. Field inspections by Officers from State Government / Central Government.

In addition to the above, the accounts of grantee institutions are open for inspection by representatives/officers from the office of Comptroller and Auditor General of India, or concerned State Govt. at any time.

Annex referred to reply to part (a) of Lok Sabha Unstarred Question No. 304 for 18.12.2017 raised by Shrimati Kamla Devi Paatle regarding "Financial Assistance to NGOs for Tribal Welfare"

| Details of Funds released under the Scheme of Grant- in-Aid to Vountary organisations working for the Welfare of STs. | | | | | |
|--|--------------------------|------------------|------------------|------------------|----------------------------------|
| (Amount in Rs) | | | | | |
| Sl.No. | Name of the State | 2014-15 | 2015-16 | 2016-17 | 2017-18(as on 08.12.2017) |
| 1 | Andhra Pradesh | 3443334 | 25263164 | 16058361 | 2256057 |
| 2 | Arunachal Pradesh | 44975364 | 9569894 | 45605089 | 12676140 |
| 3 | Assam | 8755425 | 5785170 | 13766060 | 8761477 |
| 4 | Chhattisgarh | 4943900 | 1620270 | 6596669 | 2396860 |
| 5 | Gujarat | 21372227 | 4338188 | 11193835 | 1879050 |
| 6 | Himachal Pradesh | 17074044 | 0 | 27733860 | 5687777 |
| 7 | Jharkhand | 65726048 | 20519422 | 40575895 | 33454643 |
| 8 | Jammu & Kashmir | 4035911 | 0 | 0 | 1968601 |
| 9 | Karnataka | 24888744 | 22725348 | 38909904 | 8765995 |
| 10 | Kerala | 9907370 | 9625460 | 11355052 | 3671288 |
| 11 | Madhya Pradesh | 10189512 | 6654020 | 15278404 | 2065600 |
| 12 | Maharashtra | 19697375 | 3377213 | 20295458 | 20185061 |
| 13 | Manipur | 21091546 | 6346350 | 39406207 | 3715470 |
| 14 | Meghalaya | 67215218 | 27479208 | 60692770 | 31203557 |
| 15 | Mizoram | 4039560 | 0 | 4016475 | 3810494 |
| 16 | Nagaland | 3215437 | 0 | 0 | 0 |
| 17 | Odisha | 30398337 | 19079568 | 45737410 | 26222733 |
| 18 | Rajasthan | 8331000 | 3182749 | 6783268 | 1449967 |
| 19 | Sikkim | 2564384 | 5454113 | 5205330 | 4787541 |
| 20 | Tamil Nadu | 3509519 | 1181790 | 3891019 | 3928965 |
| 21 | Telangana | 2375010 | 1976326 | 63786629 | 0 |
| 22 | Tripura | 1715310 | 1582470 | 6602040 | 0 |
| 23 | Uttrakhand | 11866736 | 1766858 | 11263873 | 2907065 |
| 24 | Uttar Pradesh | 6904581 | 2218403 | 3448897 | 1582470 |
| 25 | West Begnal | 45252818 | 37791760 | 31533450 | 49380580 |
| 26 | Delhi | 1511290 | 0 | 907171 | 895719 |
| | Grand Total | 445000000 | 217537744 | 530643126 | 233653110 |

| Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts | | | | | |
|---|-------------------|------------------|------------------|------------------|-----------------------------------|
| | | | | | (Amount in Rs) |
| S.No. | State | 2014-15 | 2015-16 | 2016-17 | 2017-18 (as on 08.12.2017) |
| 1 | Andhra Pradesh | 5207920 | 193107731 | 27094085 | 0 |
| 2 | Arunachal Pradesh | 4271709 | 0 | 0 | 1940050 |
| 3 | Chhattisgarh | 3925448 | 0 | 3963499 | 0 |
| 4 | Gujarat | 194219225 | 171232411 | 285792943 | 1706505 |
| 5 | Jharkhand | 4442520 | 2107200 | 0 | 0 |
| 6 | Madhya Pradesh | 57103228 | 14357845 | 42004939 | 0 |
| 7 | Maharashtra | 3600400 | 0 | 15838410 | 3652400 |
| 8 | Odisha | 26507661 | 104081259 | 192941396 | 61115701 |
| 9 | Rajasthan | 9665119 | 0 | 14877810 | 2513350 |
| 10 | Telangana | 41056770 | 48075810 | 71975792 | |
| Total | | 350000000 | 532962256 | 654488874 | 70928006 |

| Details of Funds released under the Scheme of Vocational Training in Tribal Areas. | | | | | |
|---|--------------------------|-----------------|----------------|-----------------|----------------------------------|
| | | | | | (Amount in Rs) |
| Sl.No. | Name of the State | 2014-15 | 2015-16 | 2016-17 | 2017-18(as on 08.12.2017) |
| 1 | Assam | 7232000 | 0 | 9300000 | 9240000 |
| 2 | Karnataka | 6360000 | 0 | 0 | 3000000 |
| 3 | Madhya Pradesh | 0 | 0 | 0 | 5793259 |
| 4 | Meghalaya | 3044800 | 0 | 0 | 3112000 |
| 5 | Nagaland | 10392000 | 0 | 2448000 | 0 |
| 6 | Tamil Nadu | 0 | 0 | 3120000 | 3120000 |
| | Grand Total | 27028800 | 0 | 14868000 | 24265259 |
